

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

CORRIGENDUM

Dated Shillong, the 09th October, 2024

No. LJ (B) 83/93/304 – Please read “ Dr. Heimonmi Niang, Block Development Officer, Thadlaskein” in place of “ Shri. Heimonmi Niang, Block Development Officer, Thadlaskein C & RD Block” as appeared in this Department’s letter No. LJ(B) 83/93/302 Dt. 17.09.2024.

Sd/-

(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B) 83/93/304 - A

Dated Shillong, the 09th October, 2024

Copy forwarded to:-

1. The Deputy Commissioner, West Jaintia Hills District, Jowai with reference to your letter No. GEN/Judl.1/Pt.I/2021/121, Dt. 24.09.2024
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sammy

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department